## NATIONAL COMPANY LAW TRIBUNAL BENĞALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali+

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Payal Sagar Talwar Vs Raj Hamsa	
CP 47/16	TP 47/17	Hearing	433		
				Ultra Lights Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SAKET. M	PLAINTIF	Sant
	BISANI		
	996405,	7235 .	

Counsel for petitioner is present. He has filed process memo with new address of the respondent company and requested the Tribunal to issue notice to the new address of the respondent.

Registry to prepare notice. Counsel for petitioner is directed to collect the notice from the Registry and serve on the respondent.

List it on 18.09.2017.

MEMBER (J)

MEMBER (T)